

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 617
CP-148/131/ND/2023

IN THE MATTER OF:

M/s. Kimo Clothing Design Concept Pvt. Ltd.

...APPLICANT

Vs.

ROC

...RESPONDENT

Section

U/s 131 of Comp. Act, 2013

Order delivered on 18.07.2024
HYBRID HEARING (PHYSICAL & VC)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Applicant: Adv. Siddhart Katyal, Adv. Shobhan Mahanti,
Adv. Naresh Kumar

For the Respondent :

For the RD :Adv. Jyoti Khurana

For the RoC :Adv. Jyoti Khurana

ORDER

Due to paucity of time, the matter is adjourned to **14.08.2024.**

Sd/-
(Rahul Bhatnagar)
Member (T)